

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2844
ANSWERED ON:30.07.2014
RECRUITMENT OF GROUP C AND D POSTS
Muddahanumegowda Shri S.P.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the policy for recruiting Group `C` and `D` employees;
- (b) whether the Government proposes to recruit Group `C` and `D` candidates from the States concerned;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): The recruitment to the Central Government posts is made as per the provisions of the Recruitment Rules of the post. The Central Government has constituted the Staff Selection Commission to make recruitment by competitive examinations as well as by selection to Group 'C' (non-technical) posts in the Central Ministries/Departments and their attached/subordinate offices, except those posts which are exempt from its purview. The recruitment to other non-gazetted posts including industrial employees is being made by the organizations concerned which have to conform to the provisions in the recruitment rules for the respective posts. Recruitment to non-gazetted post in Railway establishments is done through the respective Railway Recruitment Boards under the Ministry of Railways. The action regarding filling up of vacant posts and for new appointments is taken by the concerned Ministries/Departments of the Government of India. On implementation of recommendations of 6th CPC, all Group 'D' posts in Central Government stands upgraded to Group 'C' posts and there is no further recruitment in Group 'D'.

(b): No, Madam.

(c) & (d): In view of (b) above, question does not arise.